NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.72/ 2010	TP 25/16	For hearing	ng 397/398	Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.

SL. NAME (IN CAPITAL) NO.

REPRESENTATION TO WHOM

SIGNATURE

YAMINI HARISH Petitioner Ì.

& PHONE NUMBER

For MANEESHA

KONGOVI

1-4,6 and 7

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3. S.R. TEJAS

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that, stay is still pending as ordered by Hon'ble High court of Karnataka. List it on 26/02/2018.

Member (T)

Member (J)